

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1
28/02/2019
O.A./260/974/2014

RAMA CHANDRA PADHI
-V/S-
NATIONAL ALUMINIUM COMPANY LIMITED, M/O
MINES

ITEM NO:7

FOR APPLICANTS(S) Adv. : Mr. N. R. Routray
FOR RESPONDENTS(S) Adv.: Mr. D.K. Pattnaik

Notes of The Registry	Order of The Tribunal				
	<p>Ld. Counsel for the applicant submitted that in the meantime the applicant has retired and he does not to press the OA.</p> <p>In view of this, the OA is disposed of as it has become infructuous.</p> <table border="1"><tr><td>(SWARUP KUMAR MISHRA) MEMBER (J)</td><td>(GOKUL CHANDRA PATI) MEMBER (A)</td></tr><tr><td colspan="2">pms</td></tr></table>	(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)	pms	
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pms					